

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

17. C.P. (IB) 244(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Lee & Muirhead Private Limited
V/s
Nuclear Power Corporation of India Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Nirman Sharma a/w Mr. Sahil Harjani, Ld. Counsel for the
Petitioner present. Mr. Abhay Itagi, Ld. Counsel for the Corporate
Debtor present.
2. Heard the matter in brief.
3. This Bench Directs both the parties to explore the possibilities of
amicable settlement by reconciling the invoices submitted by the
Petitioner.
4. List this matter for reporting settlement or for final hearing on
12.08.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)